Central Administrative Tribunal Principal Bench, New Delhi

O.A. No.3411/2012

Friday, this the 18th day of September, 2015

Hon'ble Mr. A.K. Bhardwaj, Member (J) Hon'ble Dr. B. K. Sinha, Member (A)

- 1. Mr. Sunil Kumar Gupta s/o Mr. D D Gupta Working as Loco Pilot
- 2. Mr. Abhay Raj Singh Sisodia s/o Mr. R S Sisodia Working as Loco Pilot Mail
- 3. Mr. Gopal Singh s/o Mr. Murari Singh Working as Loco Pilot Mail
- 4. Mr. Moti Singh Shikherwa s/o Mr. K P Singh Working as Mail Driver

.. Applicants

(Mr. H P Chakravorty, Advocate)

Versus

Union of India through

- 1. The Secretary
 Ministry of Railways, Rail Bhawan
 Railway Board, New Delhi
- 2. The General Manager North Central Railway, Allahabad (UP)
- 3. The Divisional Railway Manager North Central Railway, Agra (UP)
- 4. Mr. Anup Kumar Mukherjee s/o Mr. N G Mukherjee Working as Loco Inspector
- 5. Mr. Pawan Kumar s/o Mr. D S Kardam Working as Loco Inspector
- 6. Mr. Waseem Ahemd s/o Mr. Naseem Ahmed Working as Loco Inspector
- 7. Mr. Homeshwar Dutt Sharma s/o Mr. R D Sharma Working as Loco Inspector

8. Mr. Guru Charan s/o Mr. Kharag Singh Working as Loco Inspector

(All working under the respondent No.3. Service effected through Respondent No.3 in respect of private respondents No.4 to 8)

..Respondents

(Mr. R.L. Dhawan and Mr. Satpal Singh, Advocates)

ORDER (ORAL)

Mr. A.K. Bhardwaj:

As prayed by Mr. H. P. Chakarvorty, learned counsel for applicants, Original Application is dismissed as withdrawn with liberty to file fresh one, if so required.

(Dr. B.K. Sinha) Member (A) (A.K. Bhardwaj) Member (J)

September 18, 2015 /sunil/